(c) The manufacturers supply medicines to the C.G.H.S, at special concessional rates which in certain cases are lower by 1/3rd of the wholesale rates.

DECREASE IN BIRTH RATES

264. SHRI A. D. MANI: SHRI N. PATRA:

Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

- (a) whether it is a fact thai 1.2 million births have been prevented in 1967 as a result of family planning methods; and
- (b) if so, on what basis this calculation ha_s been arrived at by the Ministry?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOP-MENT (DR. S. CHANDRASEKHAR): (t) and (b) On the basis of exDeit demographic study it has been estimated that about 1.3 million births have been prevented in India in 1967 as a result of adoption of various methods of family planning. Ths calculation s based on the number of sterilization operations caried out and I. U. C Ds inserted in different years ucto 1967. and conventional contraceptives d'stributed during 1967, the age distribution of persons who got sterlize'l the aee st>ecific fertiHty and the reproductive period of the women.

MEMORANDUM FROM THE M.Ps or ANDHRA PRADESH

2«R SHRT Y. ADINARAYANA R*mTyv. Wi'l the Minister of F^TNANCE be pleased to

- (a) whether it is a fact that the Membors of Government regard-ine the requirements of Andhra Pradesh:
- (bV if so, what are the contents of the memorandum; and
- (cl what action has been taken by Government in the matter?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) Yes, Sir.

- (b) The memorandum discusses certain issues relating to the financing of development programmes jn Andhra Pradesh and requests for additional Central assistance.
 - (c) The matter is under consideration.

. SERVICE CONDITION OP EMPLOYEES OF PUBLIC SECTOR UNDEP.TA KINGS

266. SHRI A. G. KULKARNI: SHRI M. M. DHARIA: SHRI G. R. PATIL:

Will the Minister of FINANCE be pleased

- (a) whether there is any proposal under Government's consideration to formulate uniform service conditions for the employees of public sector undertakings similar to those of the Central Government employees immediately in order to remove hardships being caused at present; and
 - (b) if not, what are the reasons therefor?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) and (b) The service conditions In respect of Public Enterprises are framed, taking into account the nature of the functions of the enterprises concerned and other relevant factors which admittedly vary from enterprise to enterprise, and also are not necessarily the same as those applicable to Central Government employees. Administrative Reforms Commission in their Report on "Public Sector Under. takings" was also of the view that although rationalisation should be affected, wherever possible, enforcement of uniformity in Parliament from Andhra Pradesh have the matter of pay, allowances, etc. would not be re^ently submitted a memorandum to advisable or practicable. This recommendation, immediate along with other recommendations of the Commission, Is now under consideration of Govern-I ment.